NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.07.2020 (TUESDAY)

<u>COURT – II (VIRTUAL MODE)</u>

10:30 AM

In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 290 of 2020	Girish Baduni Vs. Punjab National Bank & Anr.	Indresh Upadhyay	Avinash Mohapatra- R1 Amol Vyas-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT)	Sepco Electric Power Construction	Abhinav	
2.	(Ins) No. 606 of 2020	Corporation Vs. Mahender Khandelwal & Ors.	Raghuvanshi	
3.	Comp. App. (AT) (Ins) No. 608 of 2020	Ashok Agarwal Vs. Amitex Polymers Pvt. Ltd.	Pankaj Bhagat	
4.	Comp. App. (AT) (Ins) No. 610 of 2020	SNS Starch Ltd. Vs. Vasavi & Company	Nitin Chowdary	
5.	Comp. App. (AT) (Ins) No. 613 of 2020	NKV Home Dept (Proprietor – Nirmal K Dhiran) Vs. Landmark Housing Projects Chennai Pvt. Ltd.	Nirmal K Dhiran	
6.	Comp. App. (AT) No. 112 of 2020	Goldstar Enclave Pvt. Ltd. Vs. Jasjit Pal & Ors.	Vikrant Pachnanda	
7.	Comp. App. (AT) No. 113 of 2020	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	R. Jawahar Lal	
8.	Comp. App. (AT) No. 114 of 2020	Sarabjit Cold Storage Pvt. Ltd. & Ors. Vs. Gopal Singh & Ors.	Shailendra Singh	

For Admission (After Notice)

9.	Comp. App. (AT)	E.C. John	Ghanshyam Singh	Ravinder Rawat
	(Ins) No. 249 of	Vs.		
	2020	Jitender Kumar Jain & Ors.		

10.	Comp. App. (AT)	Rajendra Kumar Tekriwal	Manoj Munshi	Amit Mahaliyan
	(Ins) No. 324 of	Vs.		
	2020	Bank of Baroda		

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By the order of Hon'ble Acting Chairperson

1. Notice Board

2. Reception -sd/-

3. Record File

4. Website: www.nclat.nic.in Registrar